

CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAIOA No.580/2019

Dated this Wednesday the 21st day of August, 2019

Coram: R. N. Singh, Member (J).

1. Shri Anand Maroti Wasnik,
Age 58 years, working as
CMT (Chemist & Metallwrgist),
at the CMT Laboratory,
under CWM, Central Railway's
Loco Workshop, Parel,
Mumbai 400 012.

R/o Flat No.04, Bldg 'C',
Central Railway Officer's Colony,
Dadar (E), Mumbai-400 014.

...Applicant.
(By Advocate Shri D.N. Karande).

Versus

1. Union of India,
Through the General Manager,
Central Railway,
2nd Floor of GM's Office,
CSMT, Mumbai-400 001.
2. Chief Personnel Officer,
Central Railway,
1st Floor of G. M. Office
Building, CSMT, Mumbai-400 001.
3. Chief Workshop Manager,
Central Railway Loco Workshop,
Parel, Mumbai-400 012.
4. Senior Personnel Officer (SPO)
(Gaz & Legal), Central Railway,
1st Floor of CPO's Office,
HQRS office, CSMT, Mumbai-400 001.

... Respondents.

O R D E R (O R A L)**Present.**

1. Shri D.N. Karande, learned counsel for the applicant.
2. After arguing for some time, the learned counsel for the applicant seeks permission to withdraw the OA with liberty to the applicant to agitate his grievances before the respondents by making a comprehensive representation.
3. In view of above, the OA is dismissed as withdrawn with liberty to the applicant to make a comprehensive representation before the competent authority under the respondents, within two weeks from the date of receipt of certified copy of this order.
4. In case the applicant makes such representation within time stipulated in this order, the Competent Authority under the respondents shall consider the same and pass a reasoned and speaking order within six weeks of receipt of such representation.
5. The OA is disposed of in the aforesaid terms.
6. No order as to costs.

(R.N. Singh)
Member (J)